

GOVERNMENT OF INDIA  
MINISTRY OF EARTH SCIENCES  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2290**  
ANSWERED ON 12/03/2026

**UNUTILIZED FUNDS/ASSETS**

2290. SHRI DIGVIJAYA SINGH:  
SMT. RANJEET RANJAN:

Will the Minister of EARTH SCIENCES be pleased to state:

- (a) the number of instances across scientific institutions where funds remained blocked for more than three years due to non-enforcement of contractual penalties;
- (b) the number of scientific equipments or prototypes procured during the last five years that remain unutilised or idle and the cumulative value of such idle assets; and
- (c) the details of meteorological charges and statutory levies not realised due to absence of MoUs or agreements and whether recovery proceedings have since been initiated?

**ANSWER**  
THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR  
MINISTRY OF SCIENCE AND TECHNOLOGY  
AND EARTH SCIENCES  
(DR. JITENDRA SINGH)

(a)-(c) None of the institutions/departments under MoES has reported any of the cases/ instances mentioned in the questions.

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